



REVISED

आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI**

दिनांक 7 मई 2026 तक संशोधित पीठों का गठन  
**REVISED CONSTITUTION FOR 07.05.2026**

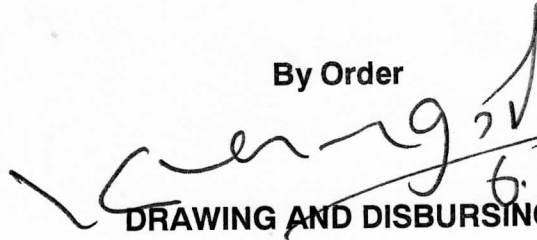
<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
Aby.T.Varkey, JM & Padmavathy.S, AM	"D" & "A"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"C"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"B"	3 (THROUGH HYBRID HEARING)

NOTE: (1) Shri George George.K, VP will do Chamber work on 07.05.2026.  
(2) Shri S.R.Raghunatha,AM will be on leave on 07.05.2026.

Chennai  
Dt:06.05.2026

Sd/-  
GEORGE GEORGE.K  
VICE-PRESIDENT(CZ)

By Order

  
6.5.26  
DRAWING AND DISBURSING OFFICER